

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

STARRED QUESTION NO:417
ANSWERED ON:24.08.2004
SETTING UP OF ENERGY PARKS
Verma Shri Ravi Prakash

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government has set up Energy Parks in the Country;
- (b) if so, the details thereof, State-wise;
- (c) the criteria for selection of sites for setting up Energy Parks;
- (d) the expenditure incurred thereon during each of the last three years?
- (e) whether the objectives to set up such parks have been achieved by the Government; and
- (f) if so, the details thereof ?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE) (SHRI VILAS MUTTEMWAR)

(a), (b), (c), (d), (e), & (f) : A statement is laid on the table of the House.

Statement referred to in reply to (a), (b), (c), (d), (e), & (f) of the Lok Sabha Starred Question Admitted No.417 for reply on 24th August, 2004 regarding Setting up of Energy Parks.

(a) & (b) : The Ministry is implementing an Energy Park Scheme in the country . In the existing scheme two types of Energy Parks are set up namely, District level Energy parks and State level Energy Parks (large sized). A total of 357 District level Energy Parks has been sanctioned so far in the country since the inception of the Scheme in 1994-95. A total of 19 State level Energy Parks have been sanctioned so far since 2001-02. State-wise number of District level Energy Parks and State level Energy Parks sanctioned so far are given in Annexure.

(c) & (d) As per guidelines of the Energy Park Scheme, Educational Institutions, R&D & Training Institutes, Krishi Vigyan Kendras recognized by the State Governments / Central Government, Corporate and Industry Associations & Institutions / Public places - such as national parks, zoological gardens, botanical gardens, historical places/monuments, science museums & popular tourist places, social and cultural institutions and other institutions, where there is a large flow of public are eligible for setting up District level Energy Parks. State Level Energy Parks are set up at the rate of one park per State generally in public places. An expenditure of Rs.5.31 crore, Rs.7.12 crore and Rs.2.38 crore has been incurred during 2001-02, 2002-03 and 2003-04 respectively.

(e) & (f) : The main objective of the Energy Park Scheme is to create wide-spread awareness among the students, teachers, rural and urban beneficiaries and other stakeholders about the use and benefits of renewable energy systems and devices. Evaluation Studies carried out by independent agencies have brought out that the level of awareness and the extent of publicity about the use and benefits of renewable energy systems and devices is generally good in the energy parks set up under this scheme.

ANNEXURE

Annexure referred to in reply to Parts (a)&(b) of the Lok Sabha Starred Question No. 417 for 24.8.2004 regarding Setting up of Energy Parks

STATE-WISE NUMBER OF DISTRICT LEVEL AND STATE LEVEL ENERGY PARKS SANCTIONED SO FAR.

S.No. State/UT Energy Parks in Nos.

	District level Energy Park.	State level Energy Park
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2. Arunachal Pradesh 3 1
3. Assam 11 1
4. Bihar 4
5. Chhattisgarh 6 1
6. Delhi 11 1
- 7 Goa 2
8. Gujarat 10 1
9. Haryana 16 1
10. Himachal Pradesh 12
- 11 Jammu & Kashmir 7
12. Jharkhand 15 1
13. Karnataka 19 1
14. Kerala 14 1
15. Madhya Pradesh 11
16. Maharashtra 26 1
17. Manipur 10
18. Meghalaya 6 1
19. Mizoram 7
20. Nagaland 5 1
21. Orissa 9 1
22. Punjab 16 1
23. Rajasthan 10
24. Sikkim 4
25. Tamil Nadu 19
26. Tripura 9 1
27. Uttar Pradesh 34 1
28. Uttaranchal 10 1
29. West Bengal 8 1
- 30 A&N Islands 6
31. Chandigarh 3
32. Pondicherry 2
33. Others (ICAR) 10

Total 357 19